

In addition, Haryana will also have their share in 450 MW generating capacity to be commissioned under Beas Project, viz. Dehar Extension (330MW) and Pong Extension (120 MW) jointly owned by the States of Rajasthan, Punjab and Haryana, and also have their share of benefits from Projects in Central Sector like Baira-Siul and Salal Hydro-Electric Projects and Singrauli Super thermal Projects.

Names of Power plants installed Capacity and generation

15. SHRI ARUN KUMAR NEHRU: Will the Minister of ENERGY be pleased to state:

(a) Separately for each state and Union Territory the name of plant and installed capacity of each unit-both for hydel and thermal projects; and

(b) the generation figure actually achieved from 1st January to 31st December, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b): Statements showing statewise|Union Territory-wise thermal and hydro power stations, their capacity and generation during the period January to December, 1980 are laid on the Table of the House. [*Placed in Library See No. LT-1783|81.*]

Programmes in Rohini Dialects Broadcast from Simla Jullundur and Chandigarh Radio Stations

16. PROF. NARAN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have ensured the question of proper representation to programmes in Himachal Rohini dialects in Simla, Jullundur and Chandigarh Radio Stations;

(b) if so, the periodicity of these programmes at these stations along with the time allotted at each station; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN M. JOSHI): (a) Simla, Chandigarh and Jullundur Stations of All Indian Radio do not broadcast any programme in Himachal Rohini dialect.

(b) Does not arise.

(c) Himachal-Rohini is not spoken by a sizeable number of people either in Himachal Pradesh or in Punjab or in Chandigarh.

Inter-change of Officers from one Section to another in Ministry

17. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILISERS be pleased to state:

(a) whether Section Officers/Desk Officers in his Ministry are interchangeable from one Section to another in the Department of Petroleum and Chemicals; if so, after how long:

(b) Whether any stay of such an officer in one Section or at one seat in the Section|Branch dealing with man-made fibres and pharmaceutical industries has been prescribed to ensure healthier administration and prevent such officers acquiring vested interests as a result of continued stay at one seat Section and if so, what and if not, reasons therefor; and

(c) The names of such Officers who have stayed in one seat|Section|Branch for more than 3 years and the reason for their continued stay there?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILISERS (SHRI P. C. SETHI): (a) Generally rotational transfers are to be effected after a period of 3 years